Railway land to private sector for development

†4628. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the land of Railways is being given to private sector in the name of development;
- (b) if so, the steps taken so far for transferring railway land to private sector and the outline thereof; and
 - (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) Railway land is leased/licensed to private sector only for purposes connected with Railways' operations and working. Vacant Railway land/air-space not required by Railways for its immediate future operational needs is also leased for the maximum period of 99 years through open, transparent and competitive bidding to private sector for commercial/property development in interim period wherever feasible through Rail Land Development Authority (RLDA), in order to mobilize additional financial resources.

Strengthening of field units and zonal railways

4629. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry of Railways propose to strengthen the field unit and Zonal railways;
- (b) the details of the Joint Secretary and above posts or elements of higher grade posts to upgrade lower grade posts in the Ministry of Railways, which have been transferred from field units to Delhi during the last three years;
 - (c) the reasons for transferring senior management level posts to Delhi; and
 - (d) the details of the policy of Ministry of Railways in this regard?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Yes, Sir.

- (b) Details are given in the Statement (See below).
- (c) and (d) The transfers are made in the administrative interest. The gazetted posts are transferred from Railways/Production Units to Railway Board on administrative exigencies.

Statement

Details of posts or elements of higher grade posts to upgrade lower grade posts

Year	No of Post/ Element transferred	Details	
1	2	3	
2015-16	2	Modern Coach Factory, Rae Bareli	ĭ
		Indian Railway Institute of Transport Management (IRITM)	1
2016-17	19	East Central Railway	1
		Northern Railway	3
		North Western Railway	1
		Rail Coach Factory, Kapurthala	ĭ
		Modern Coach Factory, Rae Bareli	1
		South Central Railway	1
		North Central Railway	3
		Eastern Railway	1
		Chittaranjan Locomotive Works	1
		Central Organization for Railway Electrification	Ĭ
		Southern Railway	1
		Central Railway	2
		North Eastern Railway	2
2017-18	9	Western Railway	1

Payment of salaries to employees of Burn Standard and Company Limited

1

30

4630. SHRI AHAMED HASSAN:

Total

SHRIMATI SHANTA CHHETRI:

Will the Minister of RAILWAYS be pleased to state:

South Eastern Railway

- (a) the details of the number of Burn Standard and Company Limited employees who have not been paid salaries and the amount thereof; and
- (b) whether the Ministry plans to shut Burn Standard and Company Limited, sell it fully or partly to private parties, or revive it with a fresh plan the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) The position as on 01.04.2018 is as under:

M/s Burn Standard and Company Limited (BSCL) has 54 executives and 428 non-executive employees. Payment of salary of the employees is delayed by one month due to shortage of working capital. The amount of salary is ₹1.50 crore.

Burn Standard and Company Limited was already a sick company when it's administrative control was transferred to Ministry of Railways from Department of Heavy Industry in September 2010. The company continued to be sick and has been accumulating losses in spite of efforts and financial assistance provided to the company. The proposed revival plan of the company was examined by NITI Aayog who opined that the performance of the company, over the years, has shown decline and there is